

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 59(ND)/09

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

NAME OF THE COMPANY: Babu Lal Data & Ors. V/s. M/s. Vijay Solvex Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

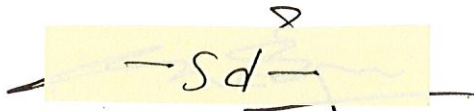
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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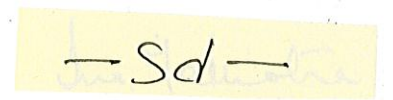
	For the Petitioner (s)	: Mr. Narendera M. Sharma, Advocate Ms. Sakshi Mehly, Advocate Mr. Vivek Malik, Advocate Mr. Mukul Thakur, Advocate		
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	For the Respondent (s)	: Mr. Ramesh Singh, Advocate Mr. R. K. Gupta, Advocate Mr. Swaralipi Deb Ray, Advocate		
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Order

To come up on 31st August, 2017 & 1st September, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)